

Mr. Speaker: I have not received it.

Shri Kamath: I have sent it special-ly marked 'immediate'. How is it that it has not reached you? It was sent to you in the morning, marked 'immediate'.

Mr. Speaker: Very well. When it is brought to me, I shall look into it. I will send for it.

WRITTEN ANSWERS TO QUESTIONS

Second Five Year Plan

*57. **Shri H. N. Mukerjee:** Will the Minister of Planning be pleased to state whether a recent broadcast by an adviser to the Planning Commission and the Chief of its Industries Division where he asked for the "slowing down or staggering" of the Plan, represents the views also of Government?

The Deputy Minister of Irrigation and Power (Shri Hathi): The broadcast by the Chief of the Industries Division represents his own views. The rephrasing of expenditure on the various projects included in the Plan and the re-assignment of priorities in regard to particular aspects of the plan from time to time might become necessary for reasons like the availability of foreign exchange. These matters are under constant examination. But it would not be correct to say that the Government and the Planning Commission have any intention of slowing down the Plan.

"New Deal" for Railway Workers

*61. **Shri A. K. Gopalan:** Will the Minister of Railways be pleased to state:

(a) how the new scales of pay announced by Government for Railway employees compare with the previous scales of pay;

(b) whether Government have received any complaints from the Station Masters regarding the new concessions extended to them;

(c) if so, the nature of the complaints; and

(d) the action taken thereon?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 5.]

(b) and (c). Government have not received any representation from these staff through the Railway Administrations or from the N.F.I.R. Some representations from Station Masters have been received other than through proper channel representing that the upgrading sanctioned is not adequate and also that they do not immediately benefit monetarily.

(d) Government do not propose to make any further liberalisation.

Rajasthan College of Veterinary Science and Animal Husbandry, Bikaner

18. **Shri Karni Singhji:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are aware that originally a 2 year Emergency Veterinary Diploma Course was started from the 1st October, 1955 at the Rajasthan College of Veterinary Science and Animal Husbandry, Bikaner, at the instance of the Indian Council of Agricultural Research and that this course has now been converted, after a lapse of one year, into a Certificate Course;

(b) if so, whether the prospects of the students who joined the Course, have been adversely affected in as much as they are now being debarred from being placed at par with the holders of G.B.V.C. and I.D.D. Diplomas when the courses of study for all the three are exactly alike;

(c) whether it is a fact that those students, who have taken up this 2 year emergency course after passing their Matriculation Examination, are-